

REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifth Session—Second Lok Sabha

Twenty Sixth Report



LOK SABHA SECRETARIAT
NEW DELHI
August 1958
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

TWENTY-SIXTH REPORT

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Twenty-sixth Report.

2. The Committee met on the 8th September, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 12th September, 1958.

3. The Members whose resolutions had been included in the List of Business for the 12th September, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. None of the members invited was able to attend the sitting. The representatives of the Ministries of Finance, Food and Agriculture, Home Affairs and Defence attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

(1) Resolution regarding Formation of a National Council of Indian Youth.	Out of the total time of 2 hours allotted to this resolution, 1 hour and 54 minutes were taken up on the 30th August 1958. The balance of 6 minutes would be available on 12th September, 1958.
(2) Resolution regarding Appointment of a Parliamentary committee to inquire into the working of Autonomous Corporations.	2 hours.
(3) Resolution regarding Gosamvardhan Council to be a statutory body.	1½ hours.
(4) Resolution regarding Exclusion of Tribunals and Courts constituted under the Industrial Disputes Act from the jurisdiction of the Supreme Court and High Courts.	2 hours.
(5) Resolution regarding Commission to adjudicate boundary disputes between the States of Orissa, Madhya Pradesh and Bihar.	1 hour.
(6) Resolution regarding Introduction of Military Training in Educational Institutions.	2½ hours.
(7) Resolution regarding Reconstitution of the Structure and Cadres of Union Services.	1 hour.

AMAR SINGH SAIGAL.

NEW DELHI;

The 10th September, 1958.